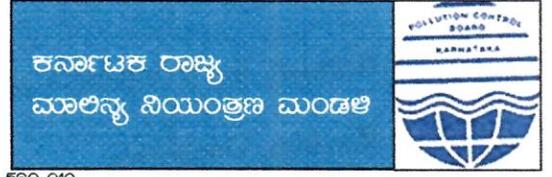


Office of the Regional Officer
Karnataka State Pollution Control Board
Bengaluru Sarjapura
"NISARGA BHAVAN" 3rd Floor
Thimmaiah Road, 7th 'D' Main, Shivanagar,
Opp. Pushpanjali Theatre, Bengaluru -560 010
Phone : (O) 080 -23230153

ಪ್ರಾದೇಶಿಕ ಅಧಿಕಾರಿಯವರ ಕಛೇರಿ
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
ಬೆಂಗಳೂರು ಸರ್ಜಾಪುರ
"ನಿಸರ್ಗ ಭವನ", 7ನೇ ಅಂತಸ್ತು, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
7ನೇ 'ಡಿ' ಮುಖ್ಯ ರಸ್ತೆ, ಶಿವನಗರ
ಸುಪ್ಲಾಂಟಲ ಜಿಲ್ಲಾ ಮಂಡಿರದ ಎದುರು, ಬೆಂಗಳೂರು -560 010
ದೂರವಾಣಿ: 080- 23230153



towards a cleaner Karnataka

NO. KSPCB/RO- SJR /EO/DEO/IR/SR/2019-20/

757

DATE:

23 DEC 2019

Inspection Report of Sri G.S. Manjunatha, DEO, KSPCB, Regional Office, Sarjapura

1.	Name and Address of the Industry	M/s S & S Apparels, Sy No.7/2, Kammasandra Village, Sampigenagar, Electronic City Post, Anekal Tq, Attibele Hobli, Bengaluru Urban District-560100
2.	Category and classification	Small Orange
3.	Persons Contacted	From Industry Side:- 1. Sri. Sampath Kumar J. Partner 2. Sri. Suresh Babu C. Partner 3. Sri Chandrappa Factory Manager , From Complainant Side: . Sri Nagesh, Manager Pride Pristine Apartment Owners Welfare Association
4.	Date of inspection.	16.12.2019
5.	Consent status	Valid up to 30.09.2022 under both the Acts
6.	Capital investment of the industry	Rs. 2.5 Crores

M/s. S & S Apparels located at Sy No.7/2, Kammasandra Village, Sampigenagar, Electronic City Post, Attibele Hboli, Aekal Tq, Bengaluru Urban District is a small orange category industry engaged in garment washing/laundry activity of capacity 75,000 No's/Month. Industry has obtained Consent for Establishment of the Board and also obtained Combined consent under Water(P&CP),Act 1974 and Air (P &CP) Act,1981 for the period up to 30.09.2022. The land was converted to the industrial purpose from Deputy Commissioner Bangalore dated 28.01.2003.

Further, a complaint was submitted against the industry to the Honorable Nation Green Tribunal, New Delhi by the Pride Pristine Apartment Welfare Association and Vasundra Layout Residents Welfare Association Vasundra Layout, Anathanaga Phase-3, Electronic City Post Bangalore-100 regarding water, air and noise pollution ,environment damages and public Health caused by the industry, Accordingly Honorable National Green Tribunal, New Delhi passed an order dated 30.10.2019 to take appropriate action in accordance with law and to furnish the factual and action taken report in the matter with in one month to the Hon'ble NGT. In view of the direction by the Hon'ble NGT the industry was inspected on 03.12.2019 and observed non compliance to the consent conditions. Hence a show cause notice was issued to the industry by this office and also Notice of proposed direction issued to the industry by ZSEO, Bangalore South on09.12.2019. The industry was once again inspected on 16.12.2019 to collect the sample of treated trade effluent, air emission from the stack attached to the 2 TPH wood fired Boiler and to conduct noise monitoring.

Industry has following Machineries for the washing purpose.

Washing Machines:-

1. 200 Kgs Capacity – 4 Nos -- Front Load
2. 200 Kgs Capacity – 4 Nos – Belli Machines

Driers – 150 Kgs Capacity-- 6 Nos

Hydro – 100 Kgs Capacity-- 3 Nos.

Samplers:

Washing Machines :-

1. 75 Kgs Capacity – 1 Nos -- Front Load
2. 50 Kgs Capacity – 1 Nos -- Front Load
3. 25 Kgs Capacity – 2 Nos -- Front Load

Driers – 1.75 Kgs Capacity-- 1 Nos

2. 50 Kgs Capacity-- 1 Nos

Hydro – 1. 30 Kgs Capacity-- 1 Nos.

2. 25 Kgs Capacity-- 1 Nos

WPC STATUS:- The source of water is outside purchase through tanker. Industry has employed about 25 No's workers. The details of daily water consumption, effluent generation, treatment method and mode of disposal are as follows

Utilization	Consumption in KLD	Discharge in KLD	Method of treatment and disposal
Domestic	2.80	2.25	Septic tank and soak pit
Boiler Feed	18.0	1.0	Treated in ETP of capacity 80 KLD
Non Denim Wash	15.0	15.0	
Denim Washings	54.0	54.0	

The industry has provided ETP of capacity 80 KLD with RO plant for the treatment washing effluent. The ETP was working at the time of inspection and the treated effluent is being used for on land for gardening within the industry premises. Consent is issued to the industry with a condition to recycle partly and excess shall be discharged to on land for gardening and brick manufacturing unit. At the time of inspection there is no discharge of effluent outside the industry premises. During the discussion F/A informed that, at present the industry is operating 50% of the installed capacity due to the market recession hence generation of effluent is less. Further F/A have informed that the excess treated water if any will be used for brick manufacturing. Now Industry has started maintaining log book for the operation and maintenance of ETP. Sample of treated trade effluent was collected from the out let of the RO plant as per the Water (P &CP) Act, 1974 and handed over the sample to the laboratory for the analysis. Analysis report is awaited.

APC DETAILS:-

The industry has following Air Pollution sources

- 1) 160 KVA DG Set for which chimney of height 5 mtr ARL with acoustic enclosures is

provided.

- 2) **2 TPH Boiler (Wood Fired)** for which they have provided a chimney of height 20 Mtrs AGL with port hole and Flat farm and cyclone with dust collector is provided.
- 3) **P.P Spraying Booth (2 Nos.):** For which blower with water curtain is provided. The scrubbed liquid is taken to the ETP for further treatment. For which industry has not obtained CFO.

Sample of emission from the stack attached to the 2TPH wood fired Boiler was collected as per the Air (P& CP) Act, 1981 and handed over to the central Environmental laboratory for analysis. Analysis report is awaited.

Further noise levels were measured when the industry is working at the time of inspection in presence of both industry authority and Sri R Nagesh Manger Pride Pristine apartment owners welfare association. The details are below.

Location	L Min in Leq	L Mix in Leq	L Avg in Leq	In dB	
				Max	Min
Inside the Industry Premises near 2 TPH Boiler	36.5	71.9	57.16	63.5	43.5
Inside the Pride Pristine Apartment near DG Room	39.7	56.2	44.62	52.4	48.5

The noise levels measured in the premises of Pride Pristine Apartment and in the industry premises are within the limits for the day time. Vehicle movements were observed at the time of monitoring in and out side the apartment.

Solid Waste Status: solid waste generated in the form of ETP Sludge of about 20 Kgs/ Weak is generated and same is being collected in cement bags and kept with in the industry premises. Further and ash of about 25 Kgs/ weak is also generated. F/ A have informed that the sludge and ash are being used as manure in the land belongs to the proprietor.

HWM DETAILS: Hazardous Waste in the form of used oil of about 0.01KL/A is generated and same is being collected in Plastic can and the same is collected and stored in the industry premises.

Following points were observed at the time of inspection

1. Industry has now maintained records regarding water consummation, waste water generated and disposed.
2. Industry has not provided water meter to the different section of process and inlet and outlet of the ETP
3. ETP was working at the time of inspection and now displayed flow daigramme of the ETP units. There is no discharge of effluent outside the industry premises into any natural drain at the time of inspection .
4. Industry now started log book for the operation and maintenance of ETP.
5. Industry has not maintained records regarding the solid waste generated and its disposal details.

6. Industry has not maintained records regarding the fuel used to the Boiler and ash generated from the Boiler.
7. Industry has not conducted stack monitoring of the 2 TPH boiler
8. Fire Wood is used as fuel to the Boiler and same was collected in open space in within the industry premises.
9. The Industry has installed 2 (two) PP Spraying Booths for which industry has not obtained CFO.
10. The industry is located at the middle of the purely residential area surrounded by residential houses and apartments. However the land of the industry was converted for industrial purpose (copy enclosed for kind ref.)

During the inspection it was observed that there is a new construction activity by the side of the existing industry on enquiry during the inspection F/A have informed that they are going to construct new garment industry. F/A have started the construction of new garment industry without obtaining prior consent for establishment of the Board. It was observed the they have completed the earth work excavation and erected Columns. F/A were advised to stop all the construction activity immediately until obtaining CFE of the Board. There is no construction activity at the time of inspection.

The sample treated trade effluent, sample of emission from the stack attached to 2 TPH boiler and noise levels were conducted in presence of above mentioned persons. A mahazar was also conducted at the time of inspection. Copy of the mahazar is enclosed for kind reference.

Further NPD was issued to the industry by ZSEO Bangalore South for the non compliance to the consent conditions. Further action will be initiated against the industry after the receipt of the analysis reports from the laboratory.



**Deputy Environmental Officer
KSPCB,RO -Sarjapura**

Recommendations of EO: NPD was issued to the industry by ZSEO Bangalore South for the non compliance to the consent conditions. Further action will be initiated against the industry after the receipt of the analysis reports from the laboratory



**ENVIRONMENTAL OFFICER,
KSPCB, RO – SARJAPURA.**

Mahagar

Date: 16-12-2019

I Sri G.S. Manjunatha, Deputy Environmental officer, KSPCB, Regional office, Serjapura, Inspector M, S & S Approach No 712, Kammagandra Village, Sampige Nagar, Electronic City post, Anand Taluk, Athibale Hobli, Bangalore-100 on 16.12.19 to collect the treated trade effluent, from the ETP, study emission from the 2TPH Wood Fired Boiler and Noise monitoring inside the industry premises and at Pride Prabh Apartment premises. Sri Sampath Kumar J, partner, Sri. Suresh Babu C, partner ~~of~~ S & S Approach and Sri Nagaraj Mangesu, pride primitive Welfare Association. were present at the time of inspection. My purpose of inspection was informed to Sri Sampath Kumar, partner, Sri Suresh Babu C partner S & S Approach and Sri Nagaraj R. Mangesu pride primitive Apartment owner Welfare Association.



Industry was working at the time of inspection and engaged in garment-washing/laundry activity. The source of water is bore well and outside purchases. The industry has 45 number of workers. The trade effluent is generated from washing of garments. Industry has 80KLD ETP for treatment of trade effluent. ETP was working at the time of inspection. The treated trade effluent was used for on land for gardening. A sample of treated trade effluent from the outlet of R-O plant was collected as per the Water (P & C) Act 1974. There is no discharge of effluent outside the industry premises at the time of inspection.

The source of Air pollution is 2TPH Wood fired Boiler and 160KVA DG set. Industry has provided required APC measures as per the Central Condition. Sample of emission from the stack attached to the 2TPH Wood Fired Boiler was collected as per the Air (P & C) Act 1981.

Noise monitoring was conducted when the industry is in operation at the time of inspection. The details of Noise levels are as below.

Inside industry premises Near 2TP# Boiler

Max Noise level is - 63.5 dB.

Min Noise level is - 43.5 dB

In the premises of Pride Pristine Apartments near D-4 Road

Max Noise level is - 52.4 dB

Min Noise level is - 48.5 dB

At the time of inspection it was observed the vehicles are moving in & out side the apartment.

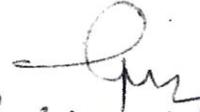
All the above samples were collected in the presence of other mentioned persons.

This mahazar was started from 11.30 AM and completed at 2.30 PM

There is no damage caused to any person or properties at the time of mahazar.

This mahazar was translated in Kannada and read out to the persons present at the time of Mahazar.

Mahazar drawn by


16/12/2019
(G.P. Manjunatha)
Deputy Environmental Officer
Karnataka State Pollution Control Board
Regional Office-Sarjapura
Bangalore

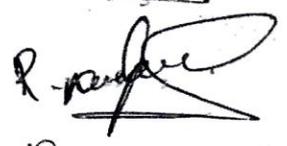


Signature of Industry Authority

S & S APPARELS
Sarepath A.S.
Partner 16/12/19
Sarepath Kanna

S & S APPARELS
Suresh Babu. c 16/12/19
Partner
Suresh Babu. c

Signature of Mahazar witness


R. Nagesh
Pride Pristine
Apartment
Manager



Photograph showing conducting noise monitoring in the premises of Pride Pristine Apartment



Photograph showing conducting stack emission monitoring of stack attached to 2TPH wood fired boiler

VASUNDHARA LAYOUT RESIDENTS WELFARE ASSOCIATION

Ref. No.

Date:
19/12/2019

To,

Karnataka State Pollution Control Board,
#49, "Parisara Bhavana", Ground Floor, Church Street,
Bangalore- 560001."

CC:

Shri S.P. Singh Parihar (Chairman),
Central Pollution Control Board,
Parivesh Bhawan, CBD-Cum-Office Complex East Arjun Nagar,
Delhi-110032, ccb.cpcb@nic.in

CC:

Dr. Prashant Gargava (Member Secretary),
Central Pollution Control Board,
Parivesh Bhawan, CBD-Cum-Office Complex East Arjun Nagar,
Delhi-110032, mscb.cpcb@nic.in

CC:

Hon'ble Mr. Justice Adarsh Kumar Goel (Chairman),
National Green Tribunal,
Faridkot House, Copernicus Marg, New Delhi-11001

CC:

Mr. Shivanna B (Honorable Member of Legislative Assembly),
MIG-291, A Black Surya Nagar, 1st Stage,
Chandapura, Anekal Main Road, Bangalore-99

CC:

Sri. Suresh D.K (Honorable Lokasabha Member),
City Municipal Council Hebbagodi,
5, Bhavani Rd, Hebbagodi, Bangaluru, Karnataka-560099

Sub: Pollution and noise reduced/controlled by S & S Apparels (Garment Washing Processing) Factory in Residential area of Ananth Nagar, since complaint on (14/02/2019) Ref, L.P Regn No 2192/2019, 25/03/2019. (Dairy No: 363/Desk, dated 05/03/2019).

Dear Sir,

Earlier a complaint had been made by Vasundhara RWA regarding pollution and noise by S & S Apparels & upcoming garment unit in Sy No 7/2, Sampige nagar, Kammasandra Village, Electronic city Ph-2 Anekal (TQ), Bangalore-560100. In the complaint was made dated on 14/02/2019, RWA members had a talk with the unit manager and owners and the issues have been addressed.

We came know that S & S Apparels industry is established in the land converted for residential purpose.

#1, Vasundhara layout, Ananth Nagar Phase-3, Electronic City, Bangalore -560100 | (M) 9848-295-54



VASUNDHARA LAYOUT RESIDENTS WELFARE ASSOCIATION

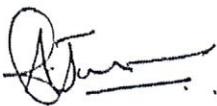
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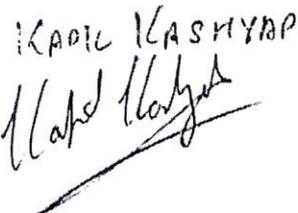
Date:

1. Noise Pollution: - They have been properly resolved this issue by taking all necessary measure to control the noise pollution, hence there is no noise pollution from industrial. Hence this issue is resolved.
2. Waste Water: - M/s. S & S Apparels have provided ETP for the treatment of the waste water generated their washing activity. They are treating the waste water in the ETP with RO Plant. We observe that they are using the treated water purposely for their washing activity roaming for gardening in their premises and for bricks manufacturing. We have observe that they are not discharging any waste water to outside industry premises or to the lake.
3. Air & Sound Pollution: - We are observe that industry has provided air pollution control equipment's for the control of dust. Know our layout is not effected from air pollution & sound pollution.
4. Upcoming Garment Manufacturing Factory: - they are constructing new garment manufacturing unit. We came to know that the land has been converted for industrial purpose. After discussion with the owners they explained that the garment activity not pollution activity & they are going take all necessary precaution. So that there is no disturbance to the neighboring residents. Hence we don't have any objection for the establishment of garment unit in the said land.

The all above issues have been rectified properly by the S & S Apparels management after our discussion with them our previous complaint on 14/02/2019 and know there is no pollution problem issues with S & S apparels. So that we are withdrawing our complaint on dated 14/02/2019 & ref.1335. Kindly accept this letter and do the needful.

Thanking You,

1. 

2. KAPIL KASHYAP


Yours sincerely,


Vasundhara Layout Residents Welfare Assc.
Ananth Nagar Ph-3, Electronic city
Bangalore - 560100

